

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 26-04-2024 AT 02.30 P.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/IBC/2166/2023

PETITION NUMBER : CP/IB/48/2023

**NAME OF THE APPLICANT : Ravindra Beleyur, (RP)
(Reliable Cashew Company Pvt Ltd)**

NAME OF THE RESPONDENT(S) : Shantanu Malnad & 8 Ors

UNDER SECTION : Sec 66(1) of IBC, 2016

ORDER

Ld. Counsel Ms. K.M. Dharaniyashree for the Applicant. Ld. Counsel Mr. Navaneetha Krishnan for R3 to R7. Ld. Counsel Ms. Arthi Fernandes for R9.

Ld. Counsel for R3 to R7 submitted that he has filed reply of R3, R4, R5 and R6. However, for R7, reply has been e-filed and seeks permission to file physical copy. One week time is given for filing the physical copy of reply of R7.

Rejoinder, if any, be filed within a week thereafter.

List the application on **07.06.2024 along with other connected matters.**

-Sd-
VENKATARAMAN SUBRAMANIAM
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk